

House Building Advances in Rajasthan

3415. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the number of applications received from Central Government employees in Rajasthan for house building advances during the period from 20th November, 1965 so far;

(b) the number of applications approved by Government; and

(c) the total amount of loan granted to them during the above period?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a), Three.

(b) One. The other two applications have been referred back to the sponsoring Departments for rectification of defects or omissions.

(c) Rs. 19,300/-.

Slum Clearance in Rajasthan

3416. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the total amount actually granted for slum clearance in Rajasthan during 1965-66; and

(b) the amount proposed to be given for the purpose to Rajasthan during 1966-67?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) A sum of Rs. 2.00 lakhs (Rs. 1.50 lakhs as Central share and Rs. 0.50 lakh as State share) was provided under the Slum Clearance Scheme in Rajasthan for 1965-66. The State Government have however not reported any expenditure under the Scheme during this year. Consequently no central assistance has been released to them.

(b) The Government of Rajasthan have not proposed any provision for this Scheme for the year 1966-67.

Research Schemes for Rajasthan

3417. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the research schemes have been sanctioned or are proposed to be sanctioned by the Central Board of Irrigation and Power in Rajasthan during 1966-67; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). No research scheme relating to River Valley Project and Flood Control Works has been sanctioned or are proposed to be sanctioned during 1966-67 in Rajasthan. However the following problems are proposed to be allotted under the Fundamental and Basic Research Scheme on Power to the Rajasthan State Electricity Board during 1966-67;

- (1) Insulator contamination in polluted and industrial atmospheres;
- (2) Transmission Line support designs;
- (3) Lightning effect on overhead lines; and
- (4) Vibration problems of overhead lines.

A sum of Rs. 3,00,000 approximately is being earmarked for allocation to the Rajasthan State Electricity Board during the year 1966-67 for the above studies.

Anti-Tuberculosis Drugs

3418. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether there is any shortage of anti-tuberculosis drugs in the country at present; and